

No. A-32012/10/2017-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 12th January, 2018

OFFICE MEMORANDUM

Sub: Batch year of JAG officers of ICLS for Non-Functional Upgradation (NFU).

The undersigned is directed to refer to this Ministry's OM of even number dated 21.11.2017 and to convey the approval of Competent Authority to the assigning of the Batch Year to the following officers of ICLS in the Junior Administrative Grade of Indian Corporate Law Service (not in order of seniority), for the purpose of consideration of grant of benefits under Non Functional Upgradation (NFU) Scheme/ as under:

S. No.	Name of Officer and designation (S/Shri)	Batch for NFU consideration
1.	Santosh Kumar, JD, MCA Hqrs	1993
2.	R.K. Tiwari, ROC, Delhi	1993
3.	Vinod Sharma, OL, Mumbai	1993
4.	P. Atchuta Ramaiah, OL, Chennai	1993
5.	Sridhar Pamarthi, ROC, Chennai	1993
6.	A.K. Mahapatra, ROC-cum-OL, Cuttack	1997
7.	S.M. Saindane, JD, RD (WR), Mumbai	1997
8.	Swadhin Barua, OL, Kolkata	1997
9.	O.P. Sharma, OL, Chandigarh	1997
10.	S. Ramakantha, JD, RD (WR), Mumbai	1998
11.	N. Krishnamurthy, OL Nagpur	1998
12.	Muktar Singh, JD, RD (ER), Kolkata	1998
13.	G.C. Yadav, OL, Bangalore	1998
14.	M. Jayakumar, ROC, Bangalore	1998
15.	C.V. Sajeevan, JD, MCA Hqrs	1998
16.	K.S. Pradhan, JD, RD (ER), Kolkata	1999

2. The representations received on fixation of Batch Year circulated vide aforementioned OM dated 21.11.2017, have been disposed of with suitable reply to the representing officers.


(Ravi Vazirani)

Under Secretary to the Government of India
Tel. 011 - 2338 9782

To

1. Officers concerned
2. E. Gov. Cell, MCA HQ for placing this in employee's corner [under NFU].

Copy for information to: O/o Secy/ JS (G)/ DS (VK)